

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO. 406/2013

RE-INHUMAN CONDITIONS IN 1382 PRISONS VS

PETITIONER(S)

VERSUS

DIRECTOR GENERAL OF PRISONS AND  
CORRECTIONAL SERVICES & ORS.

RESPONDENT(S)

([TO BE TAKEN UP AT 2.00 p.m])

[MR. GAURAV AGRAWAL, ADVOCATE IS AMICUS CURIAE]

Date : 31-10-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s)

By Post

For Respondent(s)

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Ms. Shivangi Singhal, Adv.  
Ms. Garvita Jain, Adv.**

**Mr. Sumeer Sodhi, Adv.  
Mr. Prasang Sharma, Adv.  
Mr. Dhruv Wadhwa, Adv.**

**UPON hearing the counsel, the Court made the following  
O R D E R**

1. Mr. Gaurav Agrawal, learned Amicus Curiae states that he has filed a note of submissions running into 2000 pages along with the report of the Committee. Scanned copies of the same are not on record.
2. Learned Amicus Curiae is requested to provide the scanned copies to the Registry as also to the learned counsel for the Union of India and State Governments well before the next date of hearing.
3. Scanned copies filed by learned Amicus Curiae shall be circulated by the Registry for the perusal of this Court.
4. List on 07<sup>th</sup> November, 2023, at 2.30 p.m.

**(POOJA SHARMA)  
COURT MASTER (SH)**

**(NAND KISHOR)  
COURT MASTER (NSH)**